

Category of Project	Cost per hectare of annual irrigation (Rs.)
1. Major	17750
2. Medium	21300
3. Minor :	
(a) Surface	15000
(b) Ground	6000—7000

The Ground Water Minor Irrigation Projects are cheaper as compared to Major, Medium and Surface Water Minor Irrigation Schemes.

The cost of irrigation projects per unit of area irrigated varies widely from region to region and also from project to project depending upon the topography and a number of other factors.

Irrigation Capacity

9333. SHRI. A.K. ROY : Will the Minister of IRRIGATION be pleased to state :

(a) total capacity for irrigation created by major, medium and minor irrigation till 1 January, 1984 in terms of acre ;

(b) total potential for irrigation in the country for the same and the percentage fulfilment ;

(c) capacity utilisation in terms of actual area irrigated by major, medium and minor irrigation for the year 1983-84 ;

(d) whether it is a fact that capacity utilisation is on the decrease ; and

(e) if so, facts in details and the steps taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHAI RAM NIWAS MIRDHA) : (a) and (b) The reporting year for irrigation potential creation and its utilisation is from July to June. The total potential anticipated to be created through Major, Medium and Minor irrigation schemes upto June, 1984 if of the order of 65.5 million ha which is 58% of the ultimate potential of 113 million ha.

(c) It is anticipated that utilisation of

potential upto June, 1984 would be of the order of 60.5 million ha.

(d) and (e) The figure of cumulative irrigation potential created and its utilisation during the first four years of the Sixth Plan does not indicate decreasing trend and is varying between 82 to 83% of the created capacity. However, steps have been initiated to bridge the gap between the potential created and its utilisation by :

(i) Construction of field channels upto 5-8 ha. blocks ; and

(ii) Creation of Command Area Development Authorities on selected projects.

Deterioration in Quality of D.M.S. (Milk

9344. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there were any complaints of deterioration in the quality of milk supplied by the Delhi Milk Scheme during the financial year 1983-84 ;

(b) if so, the exact nature and number of complaints received by the authorities and the action taken on them ; and

(c) what efforts have been made to ensure that the milk supplied to the consumers is of good quality and whether there is any daily checking in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) During the year 1983-84, the Delhi Milk Scheme received 13 complaints regarding adulteration of milk and 7 complaints regarding curdling of milk. Of the complaints regarding adulteration of milk, only one was found to be correct and suitable action was taken against the Depot Staff. The curdling of milk had taken place due to long storage by the consumers and not due to any deterioration in the quality.

(c) The Delhi Milk Scheme has set up a well equipped Quality Control Laboratory for testing the incoming raw milk, Skimmed Milk Powder and Butter Oil. The Laboratory also conducts repeated tests on all

batches of milk processed in the Central Dairy. Milk is released for filling and distribution only after it is certified by the Quality Control Laboratory. Samples of milk are also collected from the milk depots and Home Delivery Agents by the Laboratory and the Inspecting field staff to ensure that the milk is not adulterated by any unscrupulous Depot Staff/Home Delivery Agent. In addition, special raids are also conducted by the senior officers and samples of milk are taken from the milk vans and the milk booths.

Shortage of Unfiltered Water in Summer in the Capital

9335. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi experienced acute shortage of unfiltered water in summer of 1981, 1982 and 1983 ;

(b) whether any arrangements have been made by increasing the supply of water to overcome any shortage during this summer ;

(c) if so, the nature of the arrangements made in this regard ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The shortage of unfiltered water was felt in some of the areas of Delhi.

(b) Yes, Sir.

(c) Some pipe lines have been replaced with bigger diameter CI pipe lines in the areas where water shortage was felt.

(d) Does not arise in view of reply to (b) & (c) above.

News-Item captioned "Gujarat G'nut Policy not in National Interest"

9336. SHRI MADHAVRAO SCINDIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government's attention has been drawn to the news-item, which appeared

in the English daily Indian Express, New Delhi, dated February 11, 1984 under the caption "Gujarat G'nut policy not in national interest" stating that the major factors of ground nut oil is Gujarat Government's decision to reimpose an informal ban on the export of ground nut oil outside the State : and

(b) if so, the reaction of Government to the informal ban on the export of ground-nut oil from Gujarat and the decision taken if any, in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b) The State Government has adopted National Edible Oil Policy and no formal or informal ban on movement of edible oil outside Gujarat has been imposed by them. However, dealers have to furnish prior intimation to respective Collectors about edible oils being despatched outside the State in prescribed form.

Norms for Ceiling Cost of Income Eligibility Criteria for HUDCO

9337. SHRI R.P. GAEKWAD : Will the Minister of WOKKS AND HOUSING be pleased to state :

(a) whether it is a fact that norms for ceiling cost and income eligibility criteria for HUDCO financing for various housing schemes were revised and that EWS and LIG categories were merged into single category with effect from 1 July, 1982 ;

(b) whether in view of re-categorisation, the progress reports by the State Government reflect Urban (A) and (B) category properly; and

(c) if so, whether his Ministry will accept the proposal made by the Gujarat State Government about reporting progress of Urban Housing (A) and (B) instead by EWS Houses ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Norms for financial assistance of HUDCO were revised w.e.f.